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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 4411/2007 & CRL.M.A. 10236/2014**

MEENAKSHI RAI BHATIA

..... Petitioner

Through: Ms. Asha Jain Madan with Ms.
Bhavika Kohli, Advocates
Mr. R.K. Saini, Mr. Dashmesh
Tripathi, Advocates
(M:9936691991)

versus

ERNET INDIA & ANR.

..... Respondents

Through: Mr. Sanjeev Ralli, Sr. Adv.
with Mr. Shubham Yadav, Mr.
Piyush M. Dwivedi, Mr. Ravi
Kant Yadav, Mr. Chetanya
Baweja, Advocates
(M:9310884005)
Mr. Anurag Ahluwalia, CGSC
for R-2 (M:9811418995)

39

WITH

+ **W.P.(C) 4412/2007 & CM APPLs. 28885/2018 & 35004/2019**

MEENAKSHI RAI BHATIA

..... Petitioner

Through: Ms. Asha Jain Madan with Ms.
Bhavika Kohli, Advocates
Mr. R.K. Saini, Mr. Dashmesh
Tripathi, Advocates
(M:9936691991)

versus

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Baweja, Advocates
(M:9310884005)
Mr. Anurag Ahluwalia, CGSC



for R-2 (M:9811418995)
Sudhanshu Prakash for
Respondent No.4/Vipin
Aggarwal

40 AND

+ W.P.(C) 8095/2007

MEENAKSHI RAI BHATIA

..... Petitioner

Through: Ms. Asha Jain Madan with Ms.
Bhavika Kohli, Advocates
Mr. R.K. Saini, Mr. Dashmesh
Tripathi, Advocates
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versus

ERNET INDIA & ORS.

..... Respondents

Through: Mr. Sanjeev Ralli, Sr. Adv.
with Mr. Shubham Yadav, Mr.
Piyush M. Dwivedi, Mr. Ravi
Kant Yadav, Mr. Chetanya
Baweja, Advocates
(M:9310884005)
Dr. L.C. Singhi, Advocate for
R-3 (M:9968073976)

CORAM:

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER

22.05.2023

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[Physical Hearing/ Hybrid Hearing]

1. List for hearing on 04.09.2023.

MINI PUSHKARNA, J

MAY 22, 2023

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